

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. IA-166 of 2011  
in DFR-504 of 2011**

**Dated : 06<sup>th</sup> September, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Kumaon Garhwal Chamber of Commerce**

**....Appellant(s)**

**Versus**

**Uttarakhand State Electricity  
Regulatory Commission & Anr.**

**...Respondent (s)**

Counsel for the Appellant (s):

Counsel for the Respondent (s) : C.K. Rai for R-1

**ORDER**

Respondents seek sometime to file reply to the application for condonation of delay.

Accordingly post the matter on **27<sup>th</sup> September, 2011.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

ss/ak